

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 3695

TO BE ANSWERED ON MARCH 18, 2021

LAND USE FOR CENTRAL VISTA

NO. 3695. SHRI NATARAJAN P.R.:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has received any proposal from Delhi Development Authority for allotment of land use for Central vista, construction of residence for dignitaries and some departments; and**
- (b) if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a) to (b) Land use have been changed by the Government in consultation with Delhi Development Authority (DDA) in respect of some of the plots falling in Zone-D and Zone-C for the purpose of Central Vista Project. These change of land use have been notified by the Government in the Gazette of India vide notification dated 20th March, 2020 and 28th October, 2020.
